

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1350  
ANSWERED ON:27.11.2009  
SECURITY APPARATUS AT ENTRY POINTS ON BORDERS  
Sivasami Shri C.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the existing infrastructure available with customs on the land border is inadequate; and
- (b) if so, the remedial steps proposed to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) The requirement of infrastructure at the entry points on the land border varies depending on various factors such as quantum of import/export cargo, type of commodities imported/exported, sensitivity of the border, mode of transport used, volume of passenger traffic etc. Thus, development of infrastructure is a continuous process. The Government constantly evaluates the infrastructure needs to determine the improvement to be made to the existing infrastructure. Infrastructure inadequacy is also related to acquisition of land, development of roads, availability of electricity and water. Wherever infrastructure is found inadequate, matter is taken up by Customs or with concerned department/agency/State government.

(b) The remedial measures being taken in this regard are:

- a. Development of Integrated Check Posts at 13 locations on the land border with state-of-the-art modern amenities.
- b. Upgradation of Land Customs Station buildings.
- c. Procurement of X ray scanners at locations where required.
- d. Addressing other agencies to whom specific issues relate to.